

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2421
TO BE ANSWERED ON 11TH MARCH, 2016**

CGHS WELLNESS CENTRES

2421. SHRI P.V. MIDHUN REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the senior citizens under CGHS are subjected to shuttle between the Government hospitals, specialist hospitals and the CGHS wellness centres; and
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the corrective measures taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): CGHS beneficiaries including senior citizens can avail specialist consultation from any government institution of Central Government, State Government or local bodies. However, to avail of a procedure/investigation from a private empanelled hospital, a referral from the concerned CGHS Wellness Centre is necessary.

Following efforts have been made to provide better services to the senior citizens/pensioners:

1. There is a separate queue for senior citizens/ pensioners at registration counter and pharmacy counter in the CGHS Wellness Centres.
2. Senior citizens / pensioners can consult CMO i/c without standing in queue.
3. In case of emergency, CGHS beneficiaries including Senior citizens / pensioners can visit any hospital, empanelled or non-empanelled and avail medical treatment without any referral.